

OFFICE ORDER

In supersession of all earlier Office Orders issued from time to time, in this behalf, Hon'ble the Chief Justice has been pleased to redistribute the Administrative and Executive Business pertaining to Civil and Sessions Divisions in the State amongst the Hon'ble Judges with effect from 1.6.2013 as under:-

1. Hon'ble Mr. Justice Surinder Singh Thakur Shimla and Kinnaur
2. Hon'ble Mr. Justice Sanjay Karol Kangra & Chamba
3. Hon'ble Mr. Justice Kuldip Singh Mandi and Kullu
4. Hon'ble Mr. Justice Rajiv Sharma Una and Hamirpur
5. Hon'ble Mr. Justice V.K. Sharma Sirmaur and Solan
6. Hon'ble Mr. Justice Dharam Chand Chaudhary Bilaspur

**BY ORDER HON'BLE THE
CHIEF JUSTICE**

REGISTRAR GENERAL.

Endst.No.HHC/Estt.1 (18)/78-XII- Dated: 1.6.2013.
Copy forwarded for information:

1. The Registrar (Administration)-cum-Principal Private Secretary to Hon'ble the Chief Justice.
2. All the Additional Registrars.
3. All the Deputy Registrars/Assistant Registrars/Secretaries to the Hon'ble Judges.
4. The Secretary/Private Secretaries to Registrar General/Registrar Confidential, Registrar(Judicial &Judges Branch) OSD Vigilance and Accounts, OSD- Rules, OSD-Organization & Administration, OSD-Computer, OSD- Establishment, Buildings and Protocol OSD-Mediation, /Registrar(Vigilance).

5. The Technical Director, NIC, H.P. High Court, Shimla-171001. He is requested to upload the aforesaid office order on the High Court Website.

(Sl. Nos. 1 to 4 High Court of H.P. at Shimla-171 001).

REGISTRAR GENERAL.